

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2754
ANSWERED ON:19.12.2003
DEEMED UNIVERSITY STATUS TO RESEARCH INSTITUTES
P.D. ELANGO VAN

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government has decided to create or provide Deemed University Status for the leading research Institutes coming under the Ministry;
- (b) if so, the details thereof, and the list of research Institutions already provided the Deemed University Status and the institutions taken up for consideration;
- (c) the details of the funds allocated for the research institutes in the last three years and the major projects or works done by the Institutions during the time;
- (d) the measures taken by the Government to provide adequate representations for the OBC in these research institutes;
- (e) whether the Government has the detailed reports from the various research Institutes regarding the current status of OBC representations in Group A, B, and C; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI GINGEE N. RAMACHANDRAN)

- (a) & (b) No, Sir. This Ministry has not provided or is proposing to provide any research institute deemed university status.
- (c) This Ministry has no research institute under it. However, it provides financial support to the following Textile Research Associations (TRAs):-

- (i) Ahmedabad Textile Industry's Research Association (ATIRA), Ahmedabad
- (ii) Bombay Textile Research Association (BTRA), Mumbai.
- (iii) South India Textile Research Association (SITRA), Coimbatore.
- (iv) Northern India Textile Research Association (NITRA), Ghaziabad.
- (v) Synthetic & Art Silk Mills' Research Association (SASMIRA); Mumbai
- (vi) Man-made Textiles Research Association (MANTRA), Surat
- (vii) Indian Jute Industries Research Association (IJIRA), Kolkata
- (viii) Wool Research Association (WRA), Thane

These TRAs are textile industry promoted private bodies set up for carrying out research and providing the industry various services including consultancy, testing, training and research etc. Their main sources of earnings include subscriptions from member-mills, fees from the services provided and government grants. The funds allocated to these TRAs during the last three years' period are as follows:-

Year Allocation of funds (Rs. in lakh)

2000-01	1727
2001-02	1923
2002-03 (Revised estimates)	2347

During this period these TRAs have undertaken projects having potential for commercial application mainly in the areas of ginning, spinning, weaving, chemistry and chemical technology, environmental engineering, energy conservation, machinery development, electronics and information technology.

(d) to (f) These TRAs are societies registered under the Societies Act, 1860 and receive part financial support from the Government for their sustenance and research work undertaken. They are not under any kind of control of the Government including recruitment of staff, their service conditions etc and enjoy full autonomy like any other non-government organization (NGO). Each TRA has a Governing (or management) Council with representatives of industry elected by its members as per its bye-laws. The members of the Council elect one of themselves as the Chairperson of the Research Association. The Council appoints the Director/Chief executive. The Chairperson is in overall charge of the TRA. The Joint Secretary in the Textile Ministry and the Textile Commissioner represent the Government on Council of Administration to ensure that government funds given as recurring and non-recurring expenditure for research programmes of TRAs are utilised for the purpose they are meant for.